

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 4897/2020
(S.W.P. No. 27/2019)

This, the 27th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Dinesh Sharma, Member (A)**

Suneel Sharma, age 32 years S/o Sh. Nehru Lal Sharma, R/o
Village Shaie, Tehsil and District Doda

.....Applicant

(Mr. Sudershan Sharma)

VERSUS

State of Jammu and Kashmir through Commissioner/Secretary,
School Education Department, J&K Govt., Civil Sectt., Jammu and
others

..Respondents

(Mr. Amit Gupta, AAG)

ORDER (ORAL)

Mr. Rakesh Sagar Jain, Member (J):

The T.A. is arises out of an SWP (T.A. No. 3703/2020) wherein the relief was claimed against the Post of Rebar-e-Taleem. It is not a civil post and the Tribunal does not have any jurisdiction. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Jammu.

**(Dinesh Sharma)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**